

List of total no. of cases randomly allocated during the month of SEPTEMBER-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	16
					Counter Claim	1
					OMP (I) Comm	9
					Misc. DJ	9
					Execution (Comm)	7
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	10
					OMP (I) (COMM)	7
					OMP (COMM)	1
					EXECUTION	2
					M.EXECUTION	5
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	OMP (I) Comm	15
					MISC. DJ	2
					OMP (COMM)	1
					RESTORE	4
					Execution (Comm)	1
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	13
					EXECUTION (COMM)	6
					OMP (I) (COMM)	17
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS(COMM) +COUNTER CLAIM	7
					OMP(I) COMM + OMP(COMM)	9
					EXECUTION	5
					MISC. DJ	2

6	TIS HAZARI COURT	CENTRAL	SH. NEELAM SINGH, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARBT./MISC. DJ	46
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	2
					OMP(I) COMM + OMP(COMM)	3
					EXECUTION	4
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	9
					EXECUTION	9
					OMP (I) (COMM)	18
					OMP (COMM)	1
					MISC. DJ+CONTEMPT PETITION	3+1
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	CS (COMM)	3
					EXECUTION (COMM)	7
					OMP (I) (COMM)	10
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	55
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	11
					OMP(I)COMM	11
					EXECUTION (COMM)	1
					MISC DJ	4
					EX COMM AWARD BY ARBT COMM	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) + COUNTER CLAIM	10

					OMP(I) COMM	13
					EXECUTION / EX. AWARD BY ARBITRATOR	5
					MISC. DJ + MISC EX	1
					OMP (COMM)	1
TOTAL						244
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	25
					OMP (I)	51
					OMP (comm)	0
					Arbtration Case	0
					Misc DJ	1
					Contempt Petition	0
					Execution	5
					M-Ex	0
					Ex Arb Comm	0
15			MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	7
					OMP COMM	37
					EXECUTION COMM	13
					MISC DJ	1
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	9
					OPM(I)/ARBITRATION/MISC COMM	66
					MISC DJ	5
					COUNTER CLAIM	0
					EXECUTION	9
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	14

					Execution (comm)	5
					OMP (COMM)	0
					OMP (I) (COMM)	30
					ARB. A (COMM)	0
					MISC. DJ	2
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	14
					EX (COMM)	10
					OMP(I)(COMM)	58
					OMP(COMM)	-
					COUNTER CLAIM	-
					MISC(DJ)	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	16
					OMP(I)(COMM)	55
					EXECUTION (COMM)	9
					EX. COMM AWARD	2
					MISC DJ/ CIV DJ	1
TOTAL						446
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	28
					TRADE MARK	1
					ARBITRATION U/S 9	9
					ARBITRATRATION U/S 34	14
					OTHER ARBITRATION CASES	1
					MISC. DJ/ COUNTER CLAIM	2
					EXECUTION(COMM)	7
21			SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	23

					EX(COMM)	14
					OMP (I) (COMM)	15
					MISC. DJ	2
22			MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	37
					EXECUTION PETITION	12
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	8
					APPLICATION U/S 151 OF CPC	4
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	2
TOTAL						179
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	10
					EX. COMM.	3
					OMP COMM.	1
					EX. COMM. AWARD	3
					OMP (I) COMM.	223
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	15
				503	EX. COMM.	3
					OMP COMM.	2
					EX. COMM. AWARD	4
					OMP (I) COMM.	269
25			SH. SANDEEP YADAV	614	CS (COMM)	10
					EX. COMM.	2
					OMP COMM.	1
					EX. COMM. (AWARD)	1
					OMP (I) COMM.	182
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	0

					EX. COMM.	0
					OMP COMM.	0
					EX. COMM. (AWARD)	0
					OMP (I) COMM.	0
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	12
					EX. COMM.	3
					OMP COMM.	2
					EX. COMM. (AWARD)	5
					OMP (I) COMM.	277
TOTAL						1028
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	24
29	Saket COURT		MS. NIKHIL CHOPRA, DISTRICT JUDGE	14	COMMERCIAL	28
30	Saket COURT		SH. VRINDA KUMARI	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	16
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	15
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	--	-
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-15 EX-07-,MISS DJ-08 -0 OMP (COMM-5, CS DJ-0 (COM)-0, ARBA -0, RTI -0	28
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	15
					OMP(COMM)-73	0
					OMP (COMM)-78	0

37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	15
					OMP(COMM-73)	0
					OMP (COMM)-78	1
TOTAL						30
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	4
					OMP (I) (COMM)	1
					OMP (COMM)	0
					MISC. DJ	2
					EXECUTION PETITION	9
					EXECUTION (COMM) AWARD BY ARB. COMM.	9
Total						25
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	15
					EXECUTION	4
					MISC.DJ CASE	2
					OMP(COMM)	0
					RESTORED/RBT	1
40			MS. KIRAN BANSAL	56	CS(Comm)	11
				56	EX COMM	10
					OMP (I) COMM	0
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	9
					EXECUTION	11
					MISC.DJ CASE	4
					OMP(I)COMM	0
					RESTORED/RBT	2
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	15
					OMP(COMM)	-
					OMP(I) COMM	1

					Ex	11
					Misc Case	1
Total						97
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	34
					OMP	51
					MISC DJ	5
					EX	11
					COUNTER CLAIM/CONTEMPT PETITION	1
44			SH.VINOD YADAV	759	CS(COMM)	36
					OMP(Comm.)/OMP (I)(Comm.)	19
					MISC DJ/RTI	14
					EX	9
Total						180
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	29
					OMP(Comm.)& OMP (Comm)	17
					EXECUTION	43
					Misc. Application DJ	8
					Review Pet/ Cont.Pet	1
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	31
					OMP(Comm.)& OMP (Comm)	21

					EXECUTION	16
					MISC DJ	2
Total						168
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	15
					OMP (I) (COMM.)	17
					EX COMM AWARD	8
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	12
					OMP (I) (COMM.)	22
					EX COMM AWARD	13
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	9
					OMP (I) (COMM.)	30
					EX COMM AWARD	12
50	DWARKA COURTS		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	15
					OMP (I) (COMM.)	27
					COUNTER CLAIM	1
					EX COMM AWARD	5
TOTAL						153
GRAND TOTAL						2511